

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00539/2020

Wednesday this the 16th day of December, 2020

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

1. Swapna.K., 38 years, W/o Biju K.
Pointsman A, Walayar Railway Station,
Southern Railway,
Resident of: Swathy, Devi Nagar,
Kongad, **Palakkad - 678 631**
Mob.94479 72023
2. Ummar K.K., aged 31 years,
S/o Aboobacker V.C., Points Man Westhill R.S.,
Kozhikode - 673 005
Resident of: Karakkunnummal (H),
Pantheerpadam, Kunnamangalam P.O.
Kozhikode - 673 571. (Mob.79071 17610)
3. Zainul Abid V, aged 33 years,
W/o Ahammed Koya V., Pointsman -B
Kallayi R.S., Southern Railway,
Kozhikode,
Resident of: Valakattommal (H),
Chelapram, Makkada P.O.,
Kozhikode - 673 003. (Mob.97473 46116)
4. Baby Smitha S, aged 40 years,
W/o Santhosh Kumar
Pointsman B, Kollengode R.S.
Southern Railway,
Resident of: Kavungal, Kizhakkumuri P.O.

Palakkad District - 678 508

Mob.99957 42949

5. P. Vinesh, aged 31 years
 S/o Pushparajan,
 Pointsman B/Station Manager's Office,
 Shornur Railway Station
 Southern Railway,
 Resident of: Nambulipura P.O.,
 Mundur 678 592
 Mob: 95670 40940
6. Vijina P.V. aged 35 years,
 D/o Raveendran K.K.
 Pointsman B/Kannur South R.S.,
 Southern Railway,
 Resident of: Shijina Nivas, Thannada,
 P.O.Chala East,
Kannur 670 621
 Mob.81292 86530
7. Shamna K.M., aged 33 years,
 W/o Rajesh P.M.
 Pointsman B/ Kannur R.S./Southern Railway
 Resident of: 'Krishna', Kottarathumpara,
 Azhikode P.O., **Kannur - 670 009**
 Mob.: 86067 58761
8. Saidalavi P., aged 32 years, Sio Alikutty P.,
 Pointsmn A, Mangalore Junction
 Southern Railway,
 Resident of: Pulikkalakath House,
 Pariyapuram, Pachathiri P.O.,

Tirur, **Malappuram District 676 105**

Mob.99467 19779

9. **Sinu M.**, 28 years,
 S/o Gopalakrishnan M.,
 Pointsman A/Mangalore Central,
 Southern Railway
 Resident of: Mangasseri,
 Ariyallur P.O., Vallikunnu
Malappuram - 676 312
 Mob.96334 39941
10. Smaritha M., aged 43 years,
 W/o Muralidharan K.B.,
 Pointsman B/ Mangalore Central, Southevn R_{ix}; \tv e_{u47}
 Resident of Kallayil (HO), Melarcode 678 703,
Palakkad District
 Mob.96452 14057
11. Saritha K.T., aged 35 years,
 W/o Rajeesh K.,
 Pointsman B/ Tirur/ Southern Railway, Resident of: Kunthanthodikayil
 (H), Mukkam P.O., **Kozhikode - 676302** Mob. 75610 72579
12. Ajisha K.M., aged 35 years,
 W/o Ajaya Kumar M.R.,
 Pointsman A, Southern Railway, Calicut,
 Resident of: Sarath Bhavan, Mampully P.O.
 ZGA College,
 Pokkunnu, **Kozhikode 673 014**
 Mob.94006 41736
13. Simna M., aged 43 years,
 W/o Shaji V.P.,

Pointsman A/ Southern Railway /Calicut
Resident of: Malikakandy House,

EranhiPalam P.O.,

Kozhikode - 673 006

Mob.94466 49627

14. Noushath H, aged 43 years,
D/o Haneefa A.,
Pointsman B, Southern Railway,
Palakkad Junction,
Resident of: 'Salma', Hill view Nagar, Kakkani
Dhoni P.O., **Palakkad 678 009**
Mob.95262 72760
15. Usharani T., aged 35 years,
W/o Babu D.V., Pointsman B/
Southern Railway, Kottekad
Resident of: Dwaraka Bhavanam,
Meleppuram, Olavakkode - 678002
Mob.95678 35799
16. Sobha K., aged 36 years,
W/o Sooraj M.P.
Pointsman B/ Southern Railway, Kottekad
Resident of: Palattil House, Kongad,
Palakkad 678 631
Mob.89071 10005
17. Deepa K.P., aged 37 years, W/o K.C. Prabhakaran
Pointsman B/ Southern Railway,
Palakkad Junction,
Resident of: 'Sree Padmam', Kadampadipura,
Muttikulangara P.O., **Palakkad - 678 594**
Mob.97455 90976
18. Dhanalakshmy A, aged 39 years,
W/o Vinod, Pointsman B,

Office of the Divisional Railway Manager,
 Palakkad Divisional Office, Palakkad
 Resident of: 30/87, Kallingal House,
 Sakthi Nagar, Melamuri, **Palakkad - 678 012**
 Mob.90374 31659

...Applicants

(By Advocate Mr.T.C.G Swamy)

v e r s u s

1. Union of India represented by the General Manager, Southern Railway, Headquarters Office, Park Town P.O., **Chennai-600 003**.
2. The Senior Divisional Personnel Officer, Southern Railway, Palakkad Division, **PALGHAT-678 002**.
3. The Divisional Railway Manager, Southern Railway, Palakkad Division, **PALGHAT-678 002**
4. The Chief Personnel Officer, Office of the General Manager, Southern Railway, Headquarters Office, Park Town P.O., **Chennai-600 003**.Respondents

(By Advocate : Mr.P.R.Sreejith,ACGSC)

This application having been heard through video conference on 16th December, 2020, this Tribunal on the same day delivered the following :

O R D E R (O R A L)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

When the matter was taken up today, learned counsel for the applicant submits

that the respondents had cancelled the examination. Hence he wants to withdraw the Original Application with liberty to file a fresh Original Application, if necessary. Liberty granted.

2. The Original Application is closed as withdrawn. No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure A1 - A true copy of the Railway Board Order bearing No.22/2018 dated 16.2.2018

Annexure A2 - A true copy of notification no.J/P.608/VIII/SM/Vol.XVI dated 30.3.2018, issued by the 2nd respondent

Annexure A3 - A true copy of the clarification bearing no.J/P.608/VIII/SM/Vol.XVI dated 4.4.2018 issued from the office of the 2nd respondent

Annexure A4 - A true copy of notification bearing no.J/P.608/VIII/SM/PRQ/Vol.I dated 9.9.2019 issued by the 2nd respondent

Annexure A5 - A true copy of communication bearing no.J/P.608/VIII/SM/PRQ/Vol.I dated 11.11.2019 issued by the 2nd respondent

Annexure A6 - A true copy of letter bearing No. No.J/P.608/VIII/SM/PRQ/Vol.I dated 26.11.2019 issued from the office of the 2nd respondent

Annexure A7 - A true copy of order bearing no.J/P.608/VIII/SM/PRQ/Vol.I dated 9.12.2019, issued from the office of the 2nd respondent

Annexure A8 - A true copy of the online request bearing Reg.No.No.SRPKD/R/E/20/00059 under RTI Act made by one of applicants' friend

Annexure A9 - A true copy of the reply received No.J/P.PG/RTI/2020-21/29 dated 25.7.2020 against Annexure A8

Annexure A10 series: True copies of representations submitted by some of the applicants on different dates

Annexure A11 - A true copy of Railway Board order bearing No.RBE No.10/1997 dated 9.1.1997.

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